

Declaration of Assets and Liabilities

Year 2022-2023

I, CHAMAN KUMAR, Son of SUSHIL KUMAR, aged 27 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) SONAM BHATIYA	Dependant-1 NIL.	Dependant-2 NIL.	Dependant-3 NIL.
(i)	Cash	20000/-	50000	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100000/- DEPOSIT SAVING SBI B.V.M, PATNA	20000/- DEPOSIT SAVING SBI B.V.M, PATNA	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC OF 250000/- PREMIUM (15981) PER ANNUM	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	(1) TATA NEXON XM bearing REG. NO. - BR01FK4926 Of year 2021 (2) TVS RAIDER BIKE REG. NO. - BR01FZ1512 Of year 2023	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	50 gms. GOLD OF 250000/-	200 gms. GOLD OF 1000000/- DIAMOND OF VALUE Rs. 200000 /- SILVER 500 gms of value Rs 36000 /-	NIL	NIL	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

- (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 24.01.2023
(a)	(i) Loans from Banks	(1) SBI B.V.M, PATNA LOAN AMOUNT RS 1000000/- SBI P.B.B, DOCTORS'S COLONY, (2) kankarbagh, patna LOAN AMOUNT RS 350000/- (3) SBI B.V.M, PATNA LOAN AMOUNT RS 114000/-	RS 6,86,486/- RS 3,01,255/- RS 1,10,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account	PAN No.- IFJPK8828C	NIL

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Number (PAN)]		
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PRAN NO. 110154056375

Gender :- M (M/F)

Date of Birth :- 1 5 1 0 1 9 9 6 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SITAMARAHI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Chaman Kumar

Name of Employee: CHAMAN KUMAR

Place: PATNA

Designation: ASSISTANT

Date: ..24.01.2023

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.